



GOVERNMENT OF MEGHALAYA
HOME (POLITICAL) DEPARTMENT

No. POL.75/2020/Pt.I/112

Dated, Shillong the 27th August, 2021

ORDER

In continuation to Order No. POL.75/2020/Pt.I/111 dated 20-08-2021, the following additional activities are permitted in the State with effect from 1st September, 2021:

1. Re-opening of Educational Institutions subject to compliance with SoP being issued by the Education Department.
2. Central Government offices and State Government offices may function at 100% strength and shall close at 5:00 PM daily.
3. Banks and Post Offices may function at 100% strength and shall close at 5:00 PM daily.
4. Inter-District movement is permitted. However, movement of commercial vehicles into East Khasi Hills District shall be regulated by the Deputy Commissioner, East Khasi Hills district.
5. Re-opening of tourism for local, domestic and international tourists subject to compliance with the SoP being issued by the Tourism Department.
6. Reopening of restaurants and bars at maximum 50% strength subject to compliance with the SoP to be issued by the respective Deputy Commissioners.

All permissions are subject to strict observance of the COVID-related protocols.

All concerned are advised to refer to the relevant SoPs for further details and necessary compliance.

(M.S. Rao)

Chief Secretary

Government of Meghalaya

Memo No. POL.75/2020/Pt.I/112-A

Dated: Shillong the 27th August, 2021

Copy to: -

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.